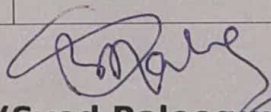


In the Court of **Sri. Syed Baleegur Rahaman**

III Addl District and Sessions Judge,
Sit at Anekal, Bengaluru Rural District,
Cause List Dated: **04-06-2021.**

(Morning Session)	(Afternoon Session)
Hearing	To pay Court Fee
1 R.A. 5046/2020	1 EX 5013/2018
Evidence	2 EX 5021/2018
2 M.V.C. 64/2015	3 EX 5023/2018
3 M.V.C. 66/2015	4 EX 5024/2018
4 M.V.C. 451/2015	5 EX 5025/2018
5 M.C. 5055/2019	Objections
6 P and SC 5051/2019	6 O.S. 5001/2018
7 P and SC 5052/2019	7 M.V.C. 14/2020
8 M.C. 5034/2020	8 M.C. 5160/2020
9 P and SC 5015/2020	
10 P and SC 5015/2021	
Arguments	
11 R.A. 5004/2019	
12 R.A. 5034/2020	
13 R.A. 5090/2017	
14 M.A. 5045/2020	

 3/6/2021

(Syed Baleegur Rahaman)

III Addl. District and Sessions Judge,
Sit at Anekal, Bengaluru Rural District.

III Addl. Dist. & Sessions Judge
Anekal, Bangalore Rural Dist.

NOTE:

1. All Advocates are requested to strictly follow SOP issued by Hon'ble High Court of Karnataka.
2. All other Civil Cases listed on 04-06-2021 are posted to 12.08.2021.

Matter listed on 04.06.2021 for hearing in the court of I Addl. Civil Judge & JMFC, Anekal.

Sl.No.	Morning Session	Sl.No.	Afternoon Session
1	OS No.451/2007	16	OS No.107/2016
2	OS No.359/2009	17	OS No.128/2016
3	OS No.687/2011	18	OS No.186/2016
4	OS No.693/2011	19	OS No.199/2016
5	OS No.679/2012	20	OS No.181/2016
6	OS No.507/2013	21	OS No.241/2016
7	OS No.639/2013	22	OS No.251/2017
8	OS No.383/2014	23	OS No.351/2018
9	OS No.373/2015	24	OS No.585/2018
10	OS No.394/2015	25	OS No.527/2019
11	OS No.221/2015	26	OS No.282/2019
12	OS No.329/2015	27	OS No.521/2019
13	OS No.245/2015	28	OS No.123/2020
14	OS No.184/2016	29	OS No.241/2020
15	OS No.138/2016	30	OS No.96/2021

I Addl. Civil Judge & JMFC,
Anekal

